(x) The All India Services (Death-*cum* Retirement Benefits) Third Amendment Rules, 1976, published in Notification No. G. S. R. 316 in Gazette of India dated the 6th March 1976. [*Placed in Library See* No. LT-10449/76.]

CENTRAL INDUSTRIAL SECURITY FORCE (1ST AMDT.) RULES, 1976 AND NOTIFICATION *re.* CORRIGENDUM TO HINDI VERSION OF NOTIFICATION No. GSR 419 (E)

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table:—

(1) A copy of the Central Industrial Security Force (First Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G. S. R. 262 in Gazette of India dated the 28th February, 1976, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968 [*Placed in Library. See* No LT-10450/76]

(2) A copy of Notification No G S R 322 (Hindi version) published in Gazette of India dated the 6th March, 1976, containing corrigendum to Hindi version of Notification No G S R 419(E) dated the 19th July, 1975 [*Placed in Library. See* No LT-50451/76]

12.02 hrs

COMMITTEE ON PRIVATE MEMBER'S BILLS AND RESOLUTIONS

SIXTIETH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Sixtieth Report of the Committtee on Private Members' Bills and Resolutions

---

12.03 hrs.

RAILWAY BUDGET, 1976-77— GENERAL DISCUSSION—*contd.*

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Before we resume the discussion on the Railway Budget I would like to make a submission to you, Mr. Speaker. There are a good number of speakers who want to speak on this side as well as on the other side. I would suggest that we may sit till seven of the clock today to enable members to speak. The hon. Minister will reply tomorrow. Let us continue with the discussion till seven of the clock.

MR. SPEAKER: I suppose that this is the consensus of the House.

SOME HON. MEMBERS: Yes.

MR SPEAKER: It is all right. We will sit till 7 O' clock.

Dr. Kailas may now resume his speech.

डा० कैलास (बम्बई दक्षिण): अध्यक्ष महोदय, रेलवे मंत्री के कुशल प्रशासन, प्रभावशाली अनुशासन और महान् व्यक्तित्व के कारण रेल विभाग में जो कुशलता आई है, मैं परसों उस का जिक्र कर रहा था। यह भी सत्य है कि रेल मंत्री की सहृदयता के कारण उन्हें हर क्षेत्र के रेल कर्मचारियों से सहयोग मिल रहा है।

परन्तु एक महकमा ऐसा है, जिस पर शायद पं० कमलापति त्रिपाठी की छाप नहीं पड पाई है, और वह विभाग है रेलवे प्रोटेक्शन फोर्स। मेरी अपनी जानकारी यह है कि यह रेलवे प्रोटेक्शन फोर्स रेलवे विभाग को जितना भी नुकसान पहुंचा सकता है, वह उस में कमी नहीं रख रहा है। अभी हाल ही की एक दर्दनाक घटना है कि एक यात्री हज कर के मक्का-मदीने से बम्बई हो कर मेरठ अपने घर लौट रहा था। दोहद और बडोदा के बीच में उन के सामान को जबरदस्ती खोला गया। पता नहीं, वे लोग रेलवे प्रोटेक्शन फोर्स के थे, या रेलवे पुलिस के थे, या स्टेट पुलिस के थे, क्योंकि उन्होंने कोई वर्दी नहीं पहनी हुई थी और न उन के नाम का बिल्ला उनके कपडों पर लिखा हुआ था। उस यात्री को कहा गया कि वह कुछ कान्ट्राबेंड आर्टिकल्ज ले कर यात्रा कर रहे है। सामान में कुछ न निकला फिर भी जो दस मीटर कपडे का टुकडा वह मक्का से अपने बच्चों